

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1831
ANSWERED ON:17.07.2009
IMPORT DUTY ON SEMI FINISHED LEATHER
Chitthan Shri N.S.V.

Will the Minister of FINANCE be pleased to state:

- (a) the details of amount collected from import duty on semi finished leather during each of the last three years and the current year;
- (b) whether the Government has imposed a cut on duty on semi finished leather;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) The figures of import duty collection for semi finished leather for the last three years are as under:

year Import Duty collected

2006-07 0.02

2007-08 0.07

2008-09 0.03

All figures are in Rs. Crore.

(b) Semi finished leather attracts basic customs duty of 10%. Some Varieties such as wet blue chrome tanned leather, crust leather etc. are fully exempt. At present there is no proposal under the consideration of the Government to revise the customs duty on semi finished leather.

(c) Does not rise in view of reply to (b) above.

(d) It has been the Government's policy to watch the interests of the domestic manufacturers of leather and encourage value addition within the country. Any further concession in import duty may lead to cheaper imports that may have an adverse cascading effect on the domestic producers of semi finished leather.